


In the Court of **Sri. Syed Baleegur Rahaman**
III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated 05.10.2020

(Morning Session)	(Afternoon Session)
Objection / Hearing	Arguments
1. Crl. Misc. No.5320/2020	1. R.A.No. 5025/2016
2. Crl. Misc. No.5328/2020	2. R.A.No. 5090/2020
3. Crl. Misc. No.5329/2020	3. R.A.No. 5030/2015
4. Crl. Misc. No.5331/2020	4. R.A.No. 5111/2016
5. Crl. Misc. No.5332/2020	5. R.A.No. 5049/2015
6. Crl. Misc. No.5333/2020	6. R.A.No. 5056/2019
7. Crl. Misc. No.5334/2020	7. R.A.No. 5083/2017
Hear Before Charge	8. M.A.No. 5027/2015
8. S.C. No. 5022/2019	9. M.A.No. 5024/2015
9. S.C. No. 5023/2019	10. M.A.No. 5003/2019
10. S.C. No. 5026/2019	11. M.A.No. 5033/2020
11. S.C. No. 5034/2019	12. M.A.No. 5013/2019
Evidence	13. M.A.No. 5047/2020
12. S.C. No. 5021/2017	14. M.A.No. 5002/2016
313 Statement	15. M.A.No. 5001/2020
13. S.C. No. 5020/2017	
Argument	
14. R.A. No. 5030/2019	


(Syed Baleegur Rahaman) 31/07/2020
III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District

NOTE :

1. All Advocates are requested to strictly follow New SOP dated 24.07.2020 and 18.09.2020 issued by Hon'ble High Court of Karnataka
2. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned advocates and litigants may ascertain the next dates of their case in the CIS Portal.

**List of cases which are posted on 05-10-2020 in the court of
Prl. Senior Civil Judge and JMFC, Anekal.**

Sl. No.	Case No.	Stage
Morning Session		
1	O.S. No. 357/2006	Arguments
2	O.S. No. 852/2006	Arguments
3	O.S. No. 21/2011	Arguments
4	O.S. No. 369/2013	Arguments
5	O.S. No. 543/2018	Arguments
6	O.S. No. 554/2007	Hearing
7	O.S. No. 521/2015	Hearing
8	O.S. No. 92/2016	Hearing
9	O.S. No. 354/2014	Hearing
10	O.S. No. 59/2016	Hearing
11	F.D.P. No. 8/2009	Hearing
12	O.S. No. 1003/2006	Steps
13	L.A.C. No. 2/2013	Steps
14	F.D.P. No. 11/2006	Steps
15	F.D.P. No. 13/2006	Steps
Afternoon Session		
16	O.S. No. 20/2007	Steps
17	O.S. No. 955/2007	Steps
18	O.S. No. 442/2007	Steps
19	O.S. No. 51/2013	Steps
20	O.S. No. 104/2009	Steps
21	O.S. No. 46/2015	Steps
22	O.S. No. 320/2015	Steps
23	O.S. No. 106/2015	Steps
24	O.S. No. 227/2013	Issues
25	O.S. No. 250/2014	Issues
26	O.S. No. 148/2014	Issues
27	O.S. No. 58/2014	Issues
28	O.S. No. 3/2014	Issues
29	O.S. No. 195/2014	Issues
30	O.S. No. 237/2014	Issues

Sd/-
Prl. S.C.J. and JMFC, Anekal.

Morning Session	Stage of the Case
1) CC No.1157/2008	Arguments
2) CC No.1153/2008	Arguments
3) CC No.1422/2008	Arguments
4) CC No. 652/2009	Arguments
5) CC No. 711/2009	Arguments
6) Crl. Misc No.605/2012	Arguments
7) Crl.Misc No. 315/2016	Arguments
8) OS No. 532/2010	Further Chief
9) OS No.612/2014	Further Chief
10) OS No.142/2012	Hearing
11) OS No.516/2011	Hearing
12) OS No.324/2010	Hearing
13) OS No.78/2009	Hearing
14) OS No.606/2007	Hearing
15) OS No.834/2012	Arguments
* After Noon Session *	
1) OS No.222/2020	Hearing
2) OS No.428/2016	Further Chief
3) OS No.372/2019	Hearing
4) OS No.469/2010	Further Chief
5) OS No.140/2011	Further Chief
6) OS No.326/2010	Further Chief
7) OS No.380/2012	Hearing
8) OS No.466/2012	Hearing
9) OS No.636/2012	Hearing
10) OS No.648/2012	Hearing
11) OS No.70/2015	Hearing
12) OS No.190/2015	Hearing
13) OS No.410/2015	Hearing
14) OS No.386/2016	Hearing
15) OS No.74/2017	Hearing

NOTE :- All Advocates are requested to strictly follow the SOP issued by the Hon'ble High Court of Karnataka.


Prl.Civil Judge and JMFC.,
Anekal.

Matter listed on 05.10.2020 for hearing in the court of I Addl. Civil Judge & JMFC,
Anekal.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
1	CC No.95/2010	16	CC No.1744/2016
2	CC No.951/2012	17	CC No.33/2016
3	CC No.952/2017	18	CC No.35/2016
4	CC No.876/2017	19	CC No.38/2016
5	CC No.816/2018	20	CC No.92/2016
6	CC No.2013/2019	21	CC No.1349/2018
7	CC No.2014/2019	22	PCR No.261/2020
8	CrI.Misc. No.361/2018	23	OS No.501/2015
9	PCR No.392/2015	24	OS No.172/2020
10	CC No.687/2011	25	OS No.185/2020
11	CC No.964/2012	26	OS No.304/2020
12	CC No.1405/2014	27	OS No.267/2020
13	CC No.114/2015	28	OS No.275/2020
14	CC No.570/2015	29	OS No.268/2020
15	CC No.1314/2015	30	OS No.310/2020

All matters are listed for hearing.


I/c I Addl. Civil Judge & JMFC,
Anekal.

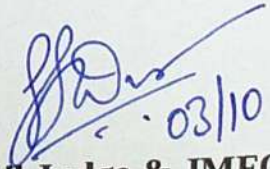
Note: All advocates are required to strictly follow SOP dated 01-10-2020
issued by the Hon'ble High Court of Karnataka.

**Matter listed on 05-10-2020 for hearing in the court of II Addl.
Civil Judge & JMFC, Anekal.**

Sl. No.	Morning Session	Stage	Sl. No.	Afternoon Session	Stage
1	OS.No. 886/12	Arguments	1	OS.No. 171/08	Hearing
2	OS.No. 157/11	Arguments	2	OS.No. 70/10	Hearing
3	OS.No. 18/14	Arguments	3	OS.No. 276/10	Hearing
4	OS.No. 10/12	Hearing	4	OS.No. 183/11	Hearing
5	OS.No. 367/16	Hearing	5	OS.No. 548/12	Hearing
6	OS.No. 466/08	Hearing	6	OS.No. 62/17	Hearing
7	OS.No. 227/05	Hearing	7	OS.No. 350/18	Hearing
8	OS.No. 355/08	Hearing	8	OS.No. 3/19	Hearing
9	OS.No. 30/2020	Hearing	9	OS.No. 51/07	Hearing
10	OS.No. 348/07	Hearing	10	CC.No. 977/16	Arguments
11	OS.No. 49/14	Hearing	11	CC.No. 127/08	Hearing
12	OS.No. 542/1994	Hearing	12	CC.No. 1181/17	Hearing
13	OS.No. 49/16	Evidence	13	CC.No. 138/18	Evidence
14	OS.No. 183/13	Evidence	14	CC.No. 712/18	Evidence
15	OS.No. 114/14	Evidence	15	CC.No. 1051/18	Hearing

All matters are listed for hearing.

**NOTE:- All Advocates are requested to strictly follow SOP dated
27-08-2020 issued by the Hon'ble High Court of Karnataka.**


03/10
II Addl. Civil Judge & JMFC,
Anekal.